

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2016 &
IA NO. 597 OF 2016**

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Utkal Alumina International Ltd. Appellant (s)
Vs.
Odisha Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Mr. Anshu Malik
Mr. Aditya Singh for R.1

ORDER

Learned counsel appearing for respondent No.1 states that she is filing Vakalatnama and reply today. She may file the same after serving copy on the other side.

List the matter on **15.05.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**